

**HIGH COURT OF UTTARAKHAND
NAINITAL**

NOTIFICATION

No. 34 /UHC/VI-a-1/Stationery

Dated: March 07, 2017

Pursuant to the Government Notification No. 165/XXXi(15)/G-10(Sa0)/ 2017 dated 03/03/2017, issued U/s 25 Negotiable Instrument Act. 1881 (Act of 26, 1881), 09/03/2017 (Thursday) is hereby declared holiday in the Outlying courts Karnprayag and Gairsain on account of Legislative Assembly Election 2017.

By order of the Court

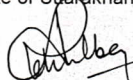
Sd/-
(Narendra Dutt)
Registrar General

No. 1075 /UHC/ Stationery

Dated: March 07, 2017

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi
3. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun
5. P.P.S. to Hon'ble the Chief Justice.
6. P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
7. All the Registrar of : : Court.
8. District Judge, Chamoli, Uttarakhand.
9. OIC/ NIC & System Analyst of the Court with the request to upload this in the official website of High Court of Uttarakhand.
10. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
11. Guard File.
12. Notice Board.


(R.K. Khulbe)
Registrar (Protocol)